

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

The undermentioned Courts of Central & West District, Tis Hazari Courts are hereby shifted to newly constructed Tis Hazari Court Extension Block which will start functioning as per the date mentioned against each court:-

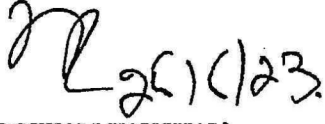
S.No.	Name of the Judicial Officer	District	From	To	Date of functioning
1	Sh. Dinesh Bhatt Ld. District Judge (Commercial)-01	West	115 Main Court Building	Court Room no.201, Extension Block	Immediate Effect
2	Ms. Hemani Malhotra Ld. District Judge (Commercial)-02	West	139 Main Court Building	Court Room no.202, Extension Block	Immediate Effect
3	Sh. Dig Vinay Singh Ld. District Judge (Commercial)-03, West, THC	West	New Court	Court Room no.203, Extension Block	Immediate Effect
4	Sh. Sanjeev Kumar Aggarwal Ld. District Judge (Commercial)-01, Central, THC	Central	308 Main Court Building	Court Room no.301, Extension Block	12.06.2023
5	Dr. Kamini Lau Ld. District Judge (Commercial)-02, Central, THC	Central	09 Main Court Building	Court Room no.302, Extension Block	12.06.2023
6	Ms. Ila Rawat Ld. District Judge (Commercial)-03, Central, THC	Central	202 Main Court Building	Court Room no.303, Extension Block	12.06.2023
7	Ms. Anuradha Shukla Bhardwaj Ld. District Judge (Commercial)-04, Central, THC	Central	307 Main Court Building	Court Room no.304, Extension Block	12.06.2023
8	Sh. Umed Singh Ld. District Judge (Commercial)-05, Central, THC	Central	22 Main Court Building	Court Room no.305, Extension Block	12.06.2023
9	Sh. Sanjay Kumar Aggarwal Ld. District Judge (Commercial)-06, Central, THC	Central	102 Main Court Building	Court Room no.306, Extension Block	12.06.2023
10	Ms. Kaveri Baweja Ld. District Judge (Commercial)-07, Central, THC	Central	209 Main Court Building	Court Room no.307, Extension Block	12.06.2023
11	Sh. Amit Kumar Ld. District Judge (Commercial)-08, Central, THC	Central	New Court	Court Room no.308, Extension Block	Immediate Effect
12	Sh. Deepak Garg Ld. District Judge (Commercial)-09, Central, THC	Central	New Court	Court Room no.309, Extension Block	Immediate Effect
13	Ms. Bhujali Ld. MM (NI Act)-01, Central	Central	201, Court Building Annexe-II	Court Room no.101, Extension Block	05.06.2023
14	Ms. Neha Goel Ld. MM (NI Act)-02, Central	Central	203, Court Building Annexe-II	Court Room no.102, Extension Block	05.06.2023
15	Ms. Katyayini Sharma Khandwal Ld. MM (NI Act)-03, Central	Central	202, Court Building Annexe-II	Court Room no.103, Extension Block	05.06.2023
16	Sh. Vishvesh Ld. MM (NI Act)-06, Central	Central	01, Court Building Annexe-II	Court Room no.104, Extension Block	05.06.2023
17	Sh. Sahil Monga Ld. MM (NI Act)-07, Central	Central	02, Court Building Annexe-II	Court Room no.105, Extension Block	05.06.2023
18	Ms. Bhavaya Karhail Ld. MM (NI Act)-02, West	West	102, Court Building Annexe-II	Court Room no.106, Extension Block	05.06.2023
19	Sh. Ompal Shokeen Ld. MM (NI Act)-03, West	West	103, Court Building Annexe-II	Court Room no.107, Extension Block	05.06.2023

Note:-

1. It is impressed upon to all the concerned that no furniture articles, almirahs, telephone instruments & other non-consumable items will be shifted from this complex to the Extension Block.

Further, the undermentioned court rooms are hereby allotted to the newly created courts in the Main Court Building as mentioned below:-

S.No.	Name of the Judicial Officer	District	From	To	Date of functioning
1	Sh. Amit Bansal Ld. ASJ (SC-POCSO), West, THC	West	New Court	Court Room No.139, Main Court Building	Immediate Effect
2	Sh. Manish Yaduvanshi Ld. ASJ (SC-RC), West, THC	West	New Court	Court Room No.115, Main Court Building	Immediate Effect



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs.)
Delhi

Copy forwarded for information & necessary action to:-

No. 2459-12559/CTB/THC/2023

Dated : 25 MAY 2023

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Principal District & Sessions Judge (West), Delhi.
3. The Officer Incharge, Admn. I, II, III, Accounts, Pool Car, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Presiding Officers.
5. The Chief Metropolitan Magistrate (Central/West), THC, Delhi.
6. The Administrative Civil Judge (Central/West), THC, Delhi.
7. The PS to the undersigned.
8. The A.O. (Judl.)/Branch Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Filing Section, R & I Branch, Facilitation Centre, THC.
9. The Incharge, Care Taking Branch (Central & West), Tis Hazari Courts for making requisite arrangement towards shifting of all record of concerned courts.
10. The Incharge, Computer Branch (Central), Tis Hazari Court Complex for necessary arrangements.
11. The Incharge, BMC/Security Cell, Tis Hazari Courts, Delhi.
12. The Inspector/Incharge, Tis Hazari Court Security, Ground Floor, Court Building Annexe-I, Tis Hazari Court Complex, Delhi for deputing security personnels at Extension Block, THC.
13. The SHO, PS Subzi Mandi and Incharge, Police Post Tis Hazari Court Complex for making security arrangements at Extension Block, THC.
14. The Incharge, Tis Hazari Lock-up, Tis Hazari Court Complex, Delhi.
15. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
16. The Assistant Engineer (Civil & Electrical), PWD, Tis Hazari Courts.
17. Telephone Operator, Reception Office, THC, Delhi.
18. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, New Delhi.
19. Notice Boards, THC, Delhi.


Principal District & Sessions Judge (HQs.)
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